

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 223**  
**(IB)-1014(ND)2020**

**IN THE MATTER OF:**

**L & T Finance Limited**

... **Applicant/Petitioner**

**Versus**

**Neeraj Singhal**

... **Respondent**

**Under Section: 95(1)**

**Order delivered on 26.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Dhruv Joshi for Petitioner  
Ms. Ranjana Roy Gawai, Ms. Ananya Chug for the Respondent

**ORDER**

On the request of Respondent's Counsel and the Petitioner Counsel, list the matter on 24<sup>th</sup> March, 2021. Rejoinder, if any.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**